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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No.316/KB/2017

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY, 2018, 10:30 A.M

Name of the Company	Swastik Projects Pvt Ltd-Vs-ROC, WB		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


① Dhirendra Sharma } Applicant
② Wilay Sengupta } u
③ Sayanti Nandey. } u

Sandey.
18/7/18

ORDER

Ld. Counsel appears for the appellant.

Heard. Reserved for Order


(M. B. Gosavi)
Member(J)